

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
17-11-2023 AT 10.30 AM**

**CP (IB) No. 213/95/HDB/2023**  
u/s. 95 of IBC, 2016

**IN THE MATTER OF:**

Pridhvi Asset Reconstruction and  
Securitisation Company Limited

**...Petitioner**

**VS**

Mr. Virigneni Anjaiah and  
M/s. Pavan Keerthi Hotels India Private Limited

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. SANJAY PURI, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Counsel Mr. Srikanth Rathi for Mr. VVSN Raju, for Financial Creditor and Learned Counsel for the Personal Guarantor present through Video Conference. Matter adjourned to 14.12.2023.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**